

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.207  
**C.P. (IB)/298/AHM/2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

CBRE SOUTH ASIA PRIVATE LIMITED  
Vs  
MASCOT SOUTH ASIA LLP

.....Applicant

.....Respondent

**Order delivered on: 02/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Bhash Mankad, Adv.

For the Respondent :

**ORDER**

None appears for the respondent. Ld. Counsel for the applicant is directed to file written submissions not more than two to three pages today itself.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**